CRL.O.P.No.8017 of 2021

IN THE HIGH COURT OF JUDICATURE AT MADRAS

DATED: 28.04.2021

CORAM:

THE HON'BLE MR.JUSTICE M.NIRMAL KUMAR

CRL.O.P.No.8017 of 2021

M/s.Trans Pacific Logistics Pvt. Ltd., Rep. by its Director, Mrs.Kusumakumari, aged 43 years, Wife of Late.M.Dhanraj, No.150/126, 4th floor, Cisons complex, Montieth Road, Egmore, Chennai.

... Petitioner

Versus

- 1. The Commissioner of Police, Greater Chennai, Vepery, Chennai-7.
- 2.The Assistant Commissioner of Police,
 Egmore Range, Triplicane District,
 Chennai-8.
- 3. The Inspector of Police, (Crime), F1, Chindatripet police station, Chennai.

.. Respondents

PRAYER: Criminal Original Petition filed under Section 482 of the Code of Criminal Procedure, to direct the respondents two and three not to harass the petitioner company and its directors without any due process of law.

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For Petitioner : Mr.V.Paarthiban

For R1 to R3 : Mr.M.Mohammed Riyaz,

Additional Public Prosecutor

ORDER

This Criminal Original Petition has been filed to direct the respondents 2 and 3 not to harass the petitioner company and its Director without any due process of law.

- 2.Heard the learned counsel for the petitioner and the learned Additional Public Prosecutor appearing for the respondents 1 to 3.
- 3. Taking into consideration the nature of the dispute involved in this case is civil in nature, it is for the parties to adjudicate the same before the appropriate Civil Court and the Police will have no role to play in a case of this nature. Therefore, the Police is not entitled to interfere with the civil dispute.

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4. This Criminal Original Petition is disposed of, with a direction to the respondents not to interfere with the civil disputes pending between the parties.

28.04.2021

Index: Yes/No
Internet: Yes/No

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To

- 1. The Commissioner of Police, Greater Chennai, Vepery, Chennai-7.
- 2. The Assistant Commissioner of Police, Egmore Range, Triplicane District, Chennai-8.
- 3. The Inspector of Police, (Crime), F1, Chindatripet police station, Chennai.
- 4. The Public Prosecutor,
 High Court, Madras.

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M.NIRMAL KUMAR, J.

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